

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOKSABHA
UNSTARRED QUESTION NO.334
TO BE ANSWERED ON DECEMBER 08, 2022
ASSISTANCE FOR CONSTRUCTION OF HOUSES

NO. 334. SHRI GNANATHIRAVIAM S. :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Government has decided that urban poor getting assistance for construction of their own houses under various Government schemes;**
- b) if so, the number of urban poor provided houses under various schemes in the country during each of the last three years and the current year, State-wise along with the total funds incurred thereon;**
- c) the number of houses sanctioned for urban poor in the country as on date, State/UT-wise;**
- d) the details of the projects under which these houses have been sanctioned; and**
- e) the total outlay involved therein?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a): 'Land' and 'Colonization' are State subjects. Therefore, respective State/ Union Territories (UTs) have to address the housing needs of its population. However, Ministry of Housing and Urban Affairs, through various interventions, is supplementing the efforts of States/ UTs for construction of houses for all eligible families/ beneficiaries in urban areas of the country. The Ministry is providing admissible central assistance under four verticals namely i) "In-situ" Slum Redevelopment ii) Affordable Housing in Partnership iii) Affordable Housing through Credit Linked Subsidy Scheme and iv) Beneficiary-Led Individual house construction of Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 under the vision of 'Housing for All'. The scheme guidelines of PMAY-U are available at <https://pmay-urban.gov.in/uploads/guidelines/62381c744c188-Updated-guidelines-of-PMAY-U.pdf>.**

(b): State/UTs wise details of houses sanctioned under all four verticals of PMAY-U during last three years and current year along with central assistance involved therein are annexed as Annexure I.

(c) to (e): State/UTs wise details of houses sanctioned under PMAY-U, number of projects under which these houses sanctioned and total central assistance/outlay involved in these houses are annexed as Annexure II.

State/UT wise details of houses sanctioned for beneficiaries including urban poor during each of the last three years and current year along with Central Assistance sanctioned and released thereon under Pradhan Mantri Awas Yojana-Urban as on 28.11.2022.

(₹inCr.)

Sr.No.	States/UTs	Houses Sanctioned (Nos)				Central Assistance Sanctioned during last three years and current year	Central Assistance Released during last three years and current year
		2019-20	2020-21	2021-22	Current year		
1	AndhraPradesh	5,01,779	5,02,540	4,43,088	1,22,403	23,961.05	9,832.98
2	Bihar	50,194	41,352	11,848	2,331	1,707.76	1,192.15
3	Chhattisgarh	31,655	31,972	54,890	34,229	2,526.09	2,267.36
4	Goa	424	1,578	307	334	63.15	54.75
5	Gujarat	1,53,626	1,49,722	1,90,792	1,47,212	14,509.89	10,019.57
6	Haryana	8,958	13,178	7,225	5,638	780.72	711.00
7	HimachalPradesh	1,346	2,394	2,892	1,307	136.63	109.75
8	Jharkhand	30,256	15,248	63,668	1,043	1,772.51	1,124.58
9	Karnataka	74,432	47,054	61,082	12,642	3,501.94	2,840.70
10	Kerala	9,135	16,437	32,139	16,697	1,304.18	831.42
11	MadhyaPradesh	98,810	64,365	1,89,744	63,724	7,370.41	6,581.01
12	Maharashtra	2,01,750	2,28,898	2,81,190	1,21,035	16,971.45	9,699.56
13	Odisha	11,977	20,083	74,780	1,413	1,669.84	1,226.08
14	Punjab	36,725	13,170	9,665	27,642	1,631.02	1,074.57
15	Rajasthan	28,553	36,222	34,109	87,928	3,704.43	2,403.62
16	TamilNadu	1,05,448	87,968	85,722	33,388	5,411.44	5,274.66
17	Telangana	16,895	49,319	17,142	8,200	1,966.75	1,455.10
18	UttarPradesh	3,16,994	2,32,209	1,33,965	97,014	12,609.42	14,325.36
19	Uttarakhand	7,473	6,494	14,483	11,307	707.70	378.60
20	WestBengal	69,504	1,29,619	1,66,687	12,592	6,291.63	3,797.79
Sub-total(States):-		17,55,934	16,89,822	18,75,418	8,08,079	1,08,598.01	75,200.61
21	ArunachalPradesh	912	26	2,572	8	53.29	57.59
22	Assam	52,067	19,775	36,054	339	1,643.87	952.73
23	Manipur	5	11,493	6,020	21	263.37	263.48
24	Meghalaya	2,460	55	6	5	38.52	23.39
25	Mizoram	427	9,956	860	287	177.84	95.24
26	Nagaland	6,157	4,008	3	1	152.58	155.10
27	Sikkim	18	97	37	26	3.89	3.36
28	Tripura	1,413	10,723	10,282	6,841	504.41	463.83
Sub-total(N.E.States):-		63,459	56,133	55,834	7,528	2,837.76	2,014.72
29	A&NIsland(UT)	-	348	1	1	5.45	1.69
30	Chandigarh(UT)	363	406	141	145	24.34	20.91
31	UTofDNH&DD	1,414	1,885	1,132	1,354	138.73	109.34
32	Delhi(UT)	6,320	6,311	1,768	2,887	406.22	335.29
33	J&K(UT)	10,448	1,215	13,158	271	391.48	275.66
34	Ladakh(UT)	237	-	-	3	4.00	4.88
35	Lakshadweep(UT)	-	-	-	-	-	-
36	Puducherry(UT)	2,124	2,716	1,740	483	116.31	105.80
Sub-total(UT):-		20,906	12,881	17,940	5,144	1,086.52	853.57
GrandTotal:-		18,40,299	17,58,836	19,49,192	8,20,751	1,12,522.29	78,068.90

State/UT wise details of projects and houses sanctioned under Pradhan Mantri Awas Yojana-Urban as on 28.11.2022.

Sr.No.	States/UTs	Houses under all verticals including CLSS Sanctioned (Nos)	No of Projects sanctioned under BLC, AHP & ISSR under PMAY-U	Total outlay/ Central Assistance involved (₹inCr.)
1	AndhraPradesh	20,74,770	1,323	31,622.19
2	Bihar	3,27,321	520	5,183.36
3	Chhattisgarh	3,06,043	1,953	4,850.04
4	Goa	3,150	4	74.60
5	Gujarat	10,60,383	1,707	21,933.54
6	Haryana	1,66,762	457	2,980.39
7	HimachalPradesh	13,249	364	241.02
8	Jharkhand	2,34,369	453	3,687.79
9	Karnataka	7,06,352	2,760	11,624.67
10	Kerala	1,66,661	762	2,761.03
11	MadhyaPradesh	9,60,261	1,927	15,834.85
12	Maharashtra	15,11,619	1,536	27,672.95
13	Odisha	2,13,846	976	3,369.40
14	Punjab	1,32,916	987	2,339.66
15	Rajasthan	2,76,766	673	5,290.04
16	TamilNadu	6,88,862	4,869	11,259.66
17	Telangana	2,49,467	303	4,465.84
18	UttarPradesh	16,89,827	4,639	26,654.99
19	Uttarakhand	62,763	292	1,160.53
20	WestBengal	6,91,150	656	11,096.34
Sub-total(States):-		1,15,36,537	27,161	1,94,102.90
21	ArunachalPradesh	9,002	61	189.92
22	Assam	1,61,478	441	2,445.88
23	Manipur	56,037	45	841.20
24	Meghalaya	4,759	36	72.34
25	Mizoram	40,756	52	624.81
26	Nagaland	32,335	75	511.02
27	Sikkim	704	11	11.86
28	Tripura	94,162	126	1,513.51
Sub-total(N.E.States):-		3,99,233	847	6,210.54
29	A&NIsland(UT)	378	2	5.87
30	Chandigarh(UT)	1,271	-	29.03
31	UTofDNH&DD	10,481	9	221.48
32	Delhi(NCR)	30,195	-	696.97
33	J&K(UT)	49,146	403	753.66
34	Ladakh(UT)	1,366	8	31.06
35	Lakshadweep(UT)	-	-	-
36	Puducherry(UT)	16,394	45	258.30
Sub-total(UT):-		1,09,231	467	1,996
GrandTotal:-		1,20,45,001*	28,475	2,02,370.78

*Out of 122.69 lakh houses sanctioned as on 31.03.2022 under PMAY-U, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals.